15919 Written Answers VAISAKHA 21, 1888 (SAKA) Written Answers 15920

संप्रद्द मोर्चे के सदस्यों ने सरकार से प्रोख म्रब्दुल्ला तथा उनके साथियों को रिहा करने के लिए प्रार्थना की है; स्रौर

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतित्रिया हें ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री तथा प्रतिरक्षा सन्त्रालय में प्रतिरक्षा सम्भरण मत्री (श्री हायी) : (क) सरकार ने श्री जय-प्रकाश नारायण के उस वक्तःय के बारे में ममाचार देखा है जिसमें उन्होंने प्रधान मंत्री तथा उन के महयोगियों को यह सलाह दी है कि शेख अब्दुल्ला ग्रीर उनके साथियों को रिहा कर दें। इस सदन में 6 ग्राप्रैल, 1966 को पूछे गये प्रशन संख्या 3326 के उत्तर की ग्रीर भी घ्यान ग्राह्रण्ट किया जाता है।

(ख) सरकार ने ग्रेख ग्रब्दुल्ला पर लगी हुई बन्दिगों को हटाने का फैसला नहीं किया है ।

जासूसी के झारोप में गिरफ्तारी

52 97. भी युद्धवीर सिंह : भी हुकम चन्द कछवाय : भी प्रकाझबीर झास्त्री : भी प्रोकार लाल बेरवा : भी दम्द्रजीत गुप्त : भी दन्द्रजीत गुप्त : भी स० मी० बनर्जी : डा० सक्ष्मीमल्स सिंघवी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि राजस्वान के उप-गृह मंत्री का निजी सहायक (पर्सनल प्रांसस्टैंट) पाकिस्तान की घोर से जासूसी करने के घारोप में गिरफ्तार किया गया है;

.

(ख) क्या यह भी सच है कि इस सम्बन्ध में कुछ मन्य व्यक्ति भी गिरफ्तार किये गये हैं; मौर

(ग) यदि हां, तो इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

गृह-कार्यमन्त्रालय में उपमन्त्री (आी पू० को० नास्कर)) : (क) राज्य सरकार का एक कर्मचारी जो पहले राजस्थान के उप गृह मंत्री का निजी सहायक था 15-1-66 को जासूसी प्रौर उससे सम्बन्धित प्रन्य प्रपराधों के प्रारोप पर गिरफ्तार किया गया ।

(ख) जीहां।

(ग) राजस्थान सरकार द्वारा मामला न्यायालय को सौंप दिया गया है ।

Pakistani Trespass in Assam

5298. Shri Baswant: Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that on the 19th April, 1966 two Pakistani nationals trespassed into the Indian Territory at Govindpur on Karimganj border (Assam) and started ploughing land in spite of the protest by the security forces; and

(b) If so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes. One Pak. national was arrested by police in this connection and other Pak. national managed to escape to Pakistan.

(b) Necessary protest was promptly lodged with the Pakistan authorities.

Concentration of Miso Rebels

5299. Shri Panna Lal: Shri Vishwa Nath Pangey: Shri Hem Barta: Shri D. C. Sharma: Shri Ram Harkh Yadav: Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of Mizo rebels armed with modern weapons including some armed volunteers from Paite and Baite tribes led by Tunkhopum have concentrated at a place on the border of Mizo Hills and Chura Chandpur subdivision of Manipur after getting training in guerilla warfare in East Pakistan; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) There are reports of concentration of Mizos some of them armed, along with some Paites and Baites, on the border of Mizo Hills and Chura Chandpur subdivision of Manipur. Whether any of them got training in guerilla warfare in East Pakistan, is not yet known.

(b) Situation is <u>being</u> watched and suitable steps are being taken from time to time.

टेलीफोन कनेक्झनों के सनिर्जीत प्रार्थनापत्र

5300. भी घोंकार लाल वेरवा : क्या संचार मंत्री यह बताने की कुपा करेंगे कि :

(क) कोटा स्टेलन भीम गंज मंडी से टेलीफॉल कनेक्शनों के लिये घाये हुए कितने प्रार्थना पत्र इस समय घनिर्णीत पड़े है;

(ख) टेलीफोन कनेक्कन कब दिये जाने की सम्भावना है; भौर

(ग) देरी होने के क्या कारण है?

संसर्-कार्व संथा संथार किनावों में राज्य कथी (की वयसाय राष) : (क) कोटा टंलीफोन केन्द्र के भीमगंज मंडी क्षेत्र में लगभग 40 प्रार्थना पत्न ग्रनिर्णीत पड़े है।

(ख) तथा (ग). देरी का कारण यह है कि उस क्षेत्र में भूगर्भीय केवल युग्म उपलब्ध नहीं है। प्रावश्यक केवल प्राप्त किय जा रहे है, लेकिन इन केवलों की सप्लाई कम होने के कारण ऐसा करने में समय लगने की संभावना है।

Sales-tax in Delhi

5301. Dr. L. M. Singhvi: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are considering any reduction in sales-tax levies in Delhi and if so, on what lines and on what basis;

(b) whether Government have kept watch over inordinate price increase in the wake of sales-tax levies and if so, in what way and with what effect; and

(c) whether Government have studied the impact and implications of enhanced incidence of sales-tax in the Capital and if so, the details thereof?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No reduction in the sales tax levies in Delhi is contemplated.

(b) Weekly retail prices of 25 consumer goods are maintained by Delhi Administration. Over the ten weeks period ended April 25, 1966, there was no change in the prices of 13 commodities; prices of six commodities registered price rises below 10 per cent; prices of five commodi-10 ties increased by 10 per cent and above; and price of one commodity was not quoted during this period. These increases are, however, not due to increase in sales tax levies because there has been no increase in the rates of sales tax in Delhi since June 1963.